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Statement-II

COAS Ten Commandments

- 1. Remember that people you are dealing with, are your own countrymen. All your conduct must be dictated by this one significant consideration.
- 2. Operation must be people friendly, using minimum force and avoiding collateral damage, restrain must be the key.
- 3. Good intelligence is the key to success the thrust of your operation must be intelligence based and must include the militant leadership.
- 4. Be compassionate, help the people and win their hearts and minds. Employ all resources under your command to improve their living conditions.
- 5. No operation without police representative. No operation against women cadres under any circumstances without mahila police. Operation against women insurgents be preferably carried out by police.
- 6. Be truthful, honest and maintain highest standards of integrity, honour, discipline, courage and sacrifice.
- 7. Sustain physical and moral strength, mental robustness and motivation.
- 8. Train hard, be vigilant and maintain highest standards of military professionalism.
- 9. Synergise your action with the civil administration and other SFs.
- 10. Uphold Dharma and take pride in your country and the army.

Creation of new department of military affairs

- 24. DR. T. SUBBARAMI REDDY: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has created a Department of Military Affairs within the Ministry;
 - (b) if so, the reasons therefor and the functions of that Department;
- (c) whether it duplicates the functions of other Departments of the Ministry;
- (d) the total staff strength of the Department, at the Ministerial level including officers and civilians; and
- (e) whether manpower requirements in other Departments of the Ministry were reviewed and restructured accordingly, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes, Sir. Department of Military Affairs (DMA) with Chief of Defence Staff (CDS) as Secretary was created to facilitate optimal utilization of resources and promote jointness among the three Services. As per the Second Schedule to Government of India (Allocation of Business) Rules 1961, the following subjects were allocated to DMA:-

- 1. The Armed Forces of the Union, namely, Army, Navy and Air Force.
- Integrated Headquarters of the Ministry of Defence comprising of Army Headquarters, Naval Headquarters, Air Headquarters and Defence Staff Headquarters.
- 3. The Territorial Army.
- 4. Works relating to Army, Navy and Air Force.
- 5. Procurement exclusive to the Services except capital acquisitions, as per prevalent rules and procedures.
- 6. Promoting jointness in procurement, training and staffing for the Services through joint planning and integration of their requirements.
- 7. Facilitation of restructuring of Military Commands for optimal utilisation of resources by bringing about jointness in operations, including through establishment of joint / theatre commands.
- 8. Promoting use of indigenous equipment by the Services.
- (c) to (e) The Second Schedule to Government of India (Allocation of Business) Rules 1961, clearly identifies the functions of all the five Departments of the Ministry of Defence and thus there will not be any duplication of functions among them.

Work of 23 sections along with around 160 Civilian officers and staff have been transferred from Department of Defence to DMA.

Tracing missing soldiers

- 25. SHRI SANJAY SETH: Will the Minister of DEFENCE be pleased to state:
- (a) whether a number of soldiers are reported missing during the last three years;
 - (b) if so, the details thereof and the reasons therefor;
 - (c) whether Government has made efforts to trace the said soldiers;
- (d) if so, the details thereof along with the success achieved as a result thereof; and